



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 31-07-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another
NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	For TK Bhasakar Shwetha Vasudevan	counsel for petitioner	
2.	M. Roshan Arora	RESPONDENT	

ORDER

Counsel representing both parties are present. Counsel for respondent stated that the settlement talks have failed and they are ready to make submissions. At request of both parties, time is enlarged for making final submissions in this regard. Put up on 28.08.2018.

^{sd}
(S VIJAYARAGHAVAN)
Member (Technical)

^{sd}
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)